

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB 1770 (ND)/2019

IN THE MATTER OF:

M/s. Pioneer Formwork Pvt. Ltd.

.....PETITIONER

vs

M/s. B.L. Kashyap & Sons Ltd.

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Order delivered on 04.11.2019

Coram:

Mohd. Sharief Tariq,

Hon'ble Member (Judicial)

Shri Kapal Kumar Vohra,

Hon'ble Member (Technical)


For the Petitioner/Applicant :-

For the Corporate Debtor :

ORDER

Proxy counsel is Present. Prayed for adjournment.

Put up on 09.12.2019.


(MADHU NARULA)

Court Officer